

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/158/2017
NAME OF THE TRANSFEROR : D R SHARMA
NAME OF THE TRANSFERRE : MR. SURESH KHANNA & ANR
UNDER SECTION : 58 & 59

S.No.	Name (in Capital)	Represented by	Signature
	SAMIR S. SHAH	SHAH & SHAH Advocates	[Signature]

ORDER

Counsel for petitioner present and stated that he made paper publication in relation to the notice to the respondent and intends to file an affidavit in proof of the publication, alongwith the newspapers, in the Registry today. Further he is directed to send fresh notice to the respondent and file proof of delivery by way of an affidavit by the next date of hearing. Time is extended at request. Put up on 12.02.2018.

-Set-

(S VIJAYARAGHAVAN)
Member (Technical)

-Set-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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